

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 56

**IA No. 1771/23
In**

**CP(IB) No. 198/Chd/Pb/2021
(Admitted)
(Re-hearing Matter)**

**Under Section 7 IBC 2016
R 11 NCLT**

In the matter of:-

UCO Bank

...Petitioner/Financial Creditor

Vs.

S.R. Industries Ltd.

...Respondent/Corporate Debtor

Present: Mr. Viren Sharma, Advocate for the RP.

IA No. 1771/23

This application has been filed for placing on record the 38th fortnightly report for the period from 25.06.2023 to 08.07.2023. The same is taken on record subject to just exceptions. Thus IA No.1771/2023 is disposed of accordingly.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

August 09, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)